

**Pensions to Ordnance Factory Employees**

**1917. Shri Balmiki:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the liberalised pension rules have been made applicable to Ordnance Factories with effect from the 1st April, 1956;

(b) if so, whether credit for temporary service is being given to all those persons who retired on or after the 1st April, 1956; and

(c) if not, the reasons therefor?

**The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah):** (a) With effect from the 1st April 1956, liberalised pension rules have been made applicable to the holders of the posts which were then governed by IODP Fund Rules and were not classified as Industrial.

(b) Yes, Sir.

(c) Does not arise.

**Documentary Film on Rural Electrification in Rajasthan**

**1918 Shri Brij Raj Singh—Kotah:** Will the Minister of Information and Broadcasting be pleased to state whether the Films Division propose to produce a documentary film on rural electrification in Rajasthan particularly of the Chambal power area?

**The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath):** The Films Division has no proposal for the production of a film on "Rural Electrification in Rajasthan".

**Documentary Film on Rajasthan**

**1919. Shri Brij Raj Singh—Kotah:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether any documentary film has been produced by the Films Division on the Historical Monuments and

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temples in the State of Rajasthan from 1962 onwards;

(b) if so, the details thereof; and

(c) if not, whether the Films Division propose producing such a documentary in the near future?

**The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath):** (a) No, Sir.

(b) Does not arise.

(c) At present there is no such proposal.

**'Sainik Samachar'**

**1920. Shri C. Dass:** Will the Minister of Defence be pleased to state:

(a) whether the revised pay scales of translators of 'Sainik Samachar' have been implemented; and

(b) if not, the reasons therefor and the likely date of implementation?

**The Minister of Defence (Shri Y. B. Chavan):** (a) and (b). The revised pay scales of Translators of 'Sainik Samachar' prescribed in pursuance of the Second Pay Commission's recommendations have been implemented. It has, however subsequently, been decided that in place of the 27 appointments of Translators which now exist, there shall be 20 appointments of Assistant Journalists in the establishment of the Sainik Samachar' in the pay scale of Rs. 210-10-290-15-320-EB-15-425. The existing Translators will be selected for appointment as Assistant Journalists. Those who are not appointed as Assistant Journalists will remain on their existing scale of pay. The screening is expected to be completed shortly.

**Civil Liability for Nuclear Damage**

**1921.** { Shri Yashpal Singh:  
Shri Bishanchander Seth:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that India participated in a conference on civil